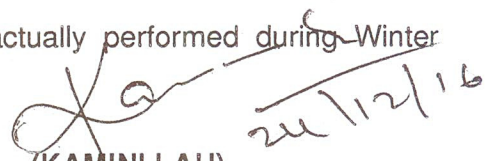


OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI
ORDER

The following Judicial Officer of West District, Tis Hazari Court, Delhi is hereby detained during Winter Vacation, 2016 for the period and purpose as mentioned below against her name :-

Name of Judicial Officer	Date of duty	Purpose
Ms. Kaveri Baweja, Officer In-charge (Admn. I&III) (Central)/ Addl. District Judge (West)	29.12.2016 to 31.12.2016	To deal with the Administrative work of Administration Branch (Central)

The aforesaid Judicial Officer shall be entitled to avail compensatory leave in the year 2017 in lieu of the duty actually performed during Winter Vacation, 2016.


(KAMINI LAU) 24/12/16

District & Sessions Judge (HQs):Delhi

(Officiating)

No. 2610/57355-372 /W.V./Gaz/2016

Dated 24/12/2016

Copy forwarded for information & necessary action to :-

1. The Registrar General, High Court of Delhi, New Delhi for information.
2. The District & Sessions Judge (West), Tis Hazari Courts, Delhi.
3. The Officer In-charge, Admn. Branch (II) (Central), THC, Delhi.
4. The Officer In-Charge, Pool Car, (Central),THC, Delhi with the request to detain the driver of the abovesaid Judicial Officer, if such request is received.
5. The Officer concerned.
6. The Accounts Branch, (Central),THC, Delhi.
7. The Sr.AO(J)/AO(J), Admn. Branch (I,II&III), Care Taking Branch, ACJ Office (Central), Facilitation Centre, Judicial Branch (West), THC, Delhi.
8. The PS/Reader to undersigned.
9. The Website Committee, Hindi & English, THC, Delhi.


24/12/16

District & Sessions Judge (HQs):Delhi

(Officiating)